

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 824  
(To be answered on the 21<sup>st</sup> July 2022)**

**SANCTIONED AIR ROUTES IN THE COUNTRY**

**824. DR. TALARI RANGAIAH**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) the details of the total number of air routes sanctioned by the Government in the country, Statewise; and**  
**(b) the details of total amount spent on the implementation of the air connectivity scheme in the country and number of the passengers benefitted so far?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b): The Airports Authority of India, the Implementing Agency has awarded 954 valid routes till completion of four rounds of bidding under Regional Connectivity Scheme(RCS)-Ude Desh Ka Aam Naagrik(UDAN) in the country to Selected Airline Operators(SAOs). The State/UT wise details are attached as Annexure.**

**An amount of Rs.1914 crore as Viability Gap Funding (VGF) have been disbursed to the SAOs from Regional Air Connectivity Fund Trust. More than one crore passengers have availed benefit of the flights operated under UDAN scheme since its inception.**

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Details of RGS Routes awarded in the State under UDAN		
S.N.	State	No. of routes awarded
1.	Andaman & Nicobar Islands (UT)	14
2.	Andhra Pradesh	26
3.	Arunachal Pradesh	17
4.	Assam	69
5.	Bihar	09
6.	Chandigarh	07
7.	Chhattisgarh	14
8.	Daman and Diu (UT)	07
9.	Delhi	22
10.	Goa	05
11.	Gujarat	47
12.	Haryana	05
13.	Himachal Pradesh	34
14.	Jammu & Kashmir (UT)	06
15.	Jharkhand	12
16.	Karnataka	74
17.	Kerala	17
18.	Ladakh (UT)	05
19.	Lakshadweep	04
20.	Madhya Pradesh	26
21.	Maharashtra	58
22.	Manipur	16
23.	Meghalaya	19
24.	Mizoram	03
25.	Nagaland	04
26.	Odisha	29
27.	Puducherry (UT)	01
28.	Punjab	11
29.	Rajasthan	55
30.	Sikkim	04
31.	Tamil Nadu	25
32.	Telangana	32
33.	Tripura	03
34.	Uttar Pradesh	182
35.	Uttarakhand	57
36.	West Bengal	35
	<b>Total</b>	<b>954</b>